

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 33 of 2015

Dated: 20th November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**State Load Despatch Centre, Gujarat
Energy Transmission Corporation Ltd.,**

.... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Tushar Nagar
Mr. Hemant Singh
Ms. Sikha Ohri
Mr. S.R. Pandey for R-1

Mr. Saurabh Mishra for R-3

ORDER

We have heard learned counsel for the parties.

Judgment is reserved.

**(T. Munikrishnaiah
Technical Member**

Pr/ss

**(Justice Ranjana P. Desai)
Chairperson**